

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial, Jammu)

Subject: Exercise of option for switching over from New Pension Scheme (NPS) to Old Pension Scheme (OPS) in terms of Government Order No. 305-F of 2026 dated 28.09.2026.

Reference: Communication No. 44718-21 of 2026/RG/NG-512(I) dated 01.10.2026 of the office of the Worthy Registrar General, High Court of Jammu & Kashmir and Ladakh.

ORDER

No. 337/RJ/HCWJ/2026

Dated:-03.10.2026

Pursuant to Government Order No. 305-F of 2026 dated 28.09.2026, all Officers/Officials of Jammu Wing who were appointed on or after 01.01.2010 against a post/vacancy advertised or notified for recruitment/appointment prior to 24.12.2009, i.e. before issuance of SRO-400 dated 24.12.2009 introducing the Defined Contribution Pension Scheme (NPS), and are presently covered under NPS, are hereby directed to exercise their option for switching over from New Pension Scheme (NPS) to Old Pension Scheme (OPS), if eligible under the said Government Order.

The concerned Officers/Officials shall submit the requisite information in the prescribed **Annexure-A**, appended herewith, duly completed in all respects, to this office, **by or before 05.10.2026**, positively for onward transmission to the office of the Worthy Registrar General for further necessary action.

All concerned shall ensure strict compliance with the above directions within the stipulated time.


(Swati Gupta)
Registrar Judicial

No. 2800-05/RJ/HCWJ/2026

Dated:03.10. 2026

Copy to:

1. The Worthy Registrar General, High Court of Jammu & Kashmir and Ladakh at Srinagar, for kind information. This is in compliance to your office communication No. 44718-21 of 2026/RG/NG-512(I) dated 01.10.2026.
2. Registrar (Personal Staff) High Court Wing, Jammu for information.
3. Registrar (Administration) High Court Wing, Jammu for information.
4. In-charge NIC, High Court Wing, Jammu for uploading the same on the official website of High Court
5. All concerned Officers/Officials of High Court Wing Jammu, for information and necessary compliance.
6. Office file.


Registrar Judicial

ANNEXURE-A

**APPLICATION FOR SWITCHING OVER FROM NEW PENSION SCHEME
(NPS) TO OLD PENSION SCHEME (OPS) IN TERMS OF Government Order
NO. 305 F-of 2026 DATED 28/09/2026**

OPTION FORM

(Through proper channel)

(To be submitted on or before 28th December, 2026)

I, _____ hereby exercise my option to switch over from Defined Contributory Pension Scheme (New Pension Scheme) to Defined Pension Scheme (Old Pension Scheme) under J&K Civil Services Regulations, 1956, as I am eligible for the same in accordance with the Government Order No. 305-F-of 2026 dated 28.09.2026 issued by the Finance Department, J&K.

I, hereby certify that the documents and the information as mentioned below provided by me are true and correct and in case of any false information/misrepresentation, I, shall be personally responsible and liable for disciplinary action by the Department. I, further undertake that, I shall abide by the terms and conditions as laid down in Govt. Order No. 305-F of 2026 dated 28.09.2026.

SERVICE DETAILS

S.No.	Particulars	Details to be filled by the Government Employee	Remarks, if any
1.	Name of the Government employee		
2.	Parentage		
3.	Date of Birth		
4.	CPIS ID		
5.	PRAN Number		
6.	Date of Joining the Govt. Service		
7.	Department		
8.	Office		
9.	No. & Date of Advertisement/Notification under which Selection was made		
10.	No. & Date of Selection List		

11.	No. & Date of Appointment Order		
12.	Post on which appointed		
13.	Post held at present		
14.	Department/Office		
15.	Details of Promotion availed	i. ii. iii.	

Date: ____/____/2026.

Place:

In support of above the photocopy of Advertisement/Notification, Selection List, Appointment Order, PRAN Card, Service Book (Attested by DDO) are enclosed as **ANNEXURE-1.**

Signature of Government Employee

Name:

Designation:

CPIS No:

Department/Office:

For Drawing and Disbursing Officer/Head of Office (HoO)/Head of Department (HoD)

No.:

Date:

I, _____ Designation _____ certify that the Government employee namely _____ Designation _____ is currently working/posted in _____ office and has submitted the above option form and is forwarded for its onward submission to Administrative Department.

Seal & Signature

Name of the Head of Department _____

Designation _____

Note: Route for submission of option form may be modified by the departmental authorities as per respective hierarchy.

Handwritten signature

Handwritten signature

Handwritten signature and date 28/9/26